

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 08.06.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
<b>1</b>	<b>Bail – 18768/2016</b>	<b>Hon'ble Bachchoo Lal, J.</b>	<b>Computer Fresh Section on 08.06.2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>2</b>	<b>Bail – 16268/2016 (Correction Application) with Nomination Application – 187556/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 09.06.2016</b>
<b>3</b>	<b>Bail – 13793/2016 (Correction Application) with Nomination Application – 187559/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 09.06.2016</b>
<b>Special Order</b>			
<b>4</b>	<b>Bail – 17781/2016 (Correction Application) with Nomination Application – 187557/2016</b>	<b>“Put up before appropriate bench”</b>	<b>Bail Section on 09.06.2016</b>
<b>5</b>	<b>CrI. W. P. - 10843/2016 (Correction Application) with Nomination Application – 187554/2016</b>	<b>“Place the matter before Bench presided over by Hon'ble B. K. Narayana, J.”</b>	<b>Writ C-II (Criminal) Section on 09.06.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
09/06/2016